

निर्माण, आवास तथा नगरीय विकास मंत्री (श्री मेहरचन्द खन्ना) : (क) से (घ). 303 नलकूपों में से 243 नलकूप चल रहे हैं तथा 60 निम्न कारणों वश नहीं चल रहे हैं :—

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| (i) भूमिगत जल का स्तर पर्याप्त नीचे है अतएव पम्प करने की कोई आवश्यकता नहीं | 21 |
| (ii) बिजली, यांत्रिक तथा अन्य खराबियां | 14 |
| (iii) बोरों की रुकावट | 3 |
| (iv) सड़कों को चौड़ा आदि करने के लिए पम्प हटा दिये गये | 12 |
| (v) सर्विस कनेक्शन तथा मीटर चोरी हो गये | 10 |

60

नलकूपों को चलाने पर लगभग 6.40 लाख रुपये का वार्षिक व्यय किया जा रहा है।

**Department of Social Welfare
in Kerala**

4045. **Shri Nambiar:**
Shri Y. N. Singh:
Shri Laxmi Dass:
Shri P. Kunhan:
Shri M. N. Swamy:
Shri Imbichibava:
Shri A. K. Gopalan:

Will the Minister of **Planning and Social Welfare** be pleased to state:

(a) whether Department of Social Welfare was formed in Kerala in 1963;

(b) if so, when it was wound up with reasons therefor; and

(c) the steps taken by Government to absorb the employees in other departments?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) Yes, Sir.

(b) It was wound up with effect from the 1st June, 1966, as a step for rationalisation of administration of the Department of Harijan Welfare and Social Welfare.

(c) In the Government order abolishing the Social Welfare Department it was also ordered that the staff and residuary work would be taken over by the Harijan Welfare Department.

**Kerala State Social Welfare
Advisory Board**

4046. **Shri Nambiar:**
Shri Y. N. Singh:
Shri Imbichibava:
Shri P. Kunhan:
Shri M. N. Swamy:
Shri Laxmi Dass:
Shri A. K. Gopalan:

Will the Minister of **Planning and Social Welfare** be pleased to state:

(a) the number of employees working under the Kerala State Social Welfare Advisory Board;

(b) whether their salary is being paid regularly;

(c) whether these employees are entitled to the benefits under the Provident Fund Act; and

(d) if the replies to parts (b) and (c) above be in the negative, the reasons therefor?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) There are 17 employees in the main office of the Board at Trivandrum and 364 employees in the Welfare Extension Projects in rural areas of Kerala.

(b) Complaints have been received regarding delay in the payment of salaries to the staff working in Welfare Centres in rural areas.

(c) Not at present.

(d) The expenditure on the salaries of the staff working in Welfare Cen-

tres is met out of the contributions by the Central Social Welfare Board, the State Government and the Ministry of Food and Agriculture & Community Development. Delay in release of funds by any of these agencies occasionally results in delay in the payment of salaries to the staff.

The question of extending the Contributory Provident Fund Terminal benefits to these employees is under consideration.

Social Welfare Board Employees' Association, Kerala

4047. Shri A. K. Gopalan:
Shri Imbichibava:
Shri Kolla Venkaiah:

Will the Minister of **Planning and Social Welfare** be pleased to state:

(a) whether the Prime Minister has received a Memorandum from the Social Welfare Board Employees' Association, Kerala State, in the first week of July, 1966;

(b) if so, whether Government have considered the grievances of the employees; and

(c) the steps Government propose to take to mitigate the grievances of these employees?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) Yes.

(b) and (c). The requisite information is being collected and will be laid on the Table of the Sabha as soon as possible.

Saving in relation to income in the country

4048. Shri D. C. Sharma:
Shri Buta Singh:

Will the Minister of **Finance** be pleased to state:

(a) whether it is a fact that there has been a fall in average saving in relation to income in the country from 10 per cent to 8 per cent according to

a study made by the National Council of Applied Economic Research for the period from 1950-51 to 1964-65;

(b) if so, the factors leading to the same; and

(c) the steps proposed to be taken to check this trend?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) to (c). According to the study of the National Council, the average saving-income ratio for the country dropped from 10 per cent in the period 1956-57 to 1960-61 to 8 per cent during the first four years of the Third Plan. These figures however, suffer from certain estimational and other limitations, and are under examination. A preliminary examination shows that even on Council's own estimates—called "indirect estimates"—the conclusion that there has been a fall in the savings rate from 10 per cent to 8 per cent is unwarranted.

The Planning Commission's estimate of the average saving-income ratio for the country is 10.5 per cent in 1965-66 and the scheme of the financing given in the draft plan presented to Parliament indicates the broad approach to the problem of raising the rate of domestic savings in the course of the Fourth Plan.

Medicines to counteract effects of nuclear weapons

4049. Shri D. C. Sharma:
Shri Buta Singh:

Will the Minister of **Health and Family Planning** be pleased to state:

(a) whether any progress has been made in India to invent medicines to counteract the effects of nuclear weapons used in wars; and

(b) if so, the steps taken in this regard with the results achieved?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) and (b). A programme of work aimed at synthesizing potential radioprotect-